

tions of the Committee are under examination by the Government.

(c) The main Report, which was signed by one of the members, subject to a Dissent Note to follow, was received by the Government on 29th March, 1980, the Dissent Note was received on 28th April, 1980 and the Note of Comments and majority members, was received on 8th May, 1980.

(d) In the original notification the composition of the committee was shown as follows:

Shri P. D. Pandé	Chairman
Air Chief Marshal P. C. Lal	Member
Shri G. P. Warriér	Member
Dr. F. P. Antia	Member
Dr. M. Q. Dalvi	Member
Adviser (Transport), Planning Commission	Member-Secretary

There was also provision in the notification for co-opting upto a maximum of 3 members. When the Committee was due to start its work no Adviser (Transport) was in position and the work of Adviser (Transport) was being looked after by Shri S. P. Bagla, Joint Secretary in the Planning Commission. It was, therefore, decided that Shri S. P. Bagla may be nominated as a Member-Secretary of the Committee and the Adviser (Transport) when in position could be co-opted by the Committee as a Member. Accordingly, Dr. V. G. Bhatia after his appointment as Adviser (Transport) in the Planning Commission was co-opted as a Member of the Committee in November 1978. He ceased to be a Member of the Committee on relinquishing charge of this post in October 1979.

Legislation to confer Natural Citizenship on Refugees from erstwhile East Pakistan

455. SHRI CHITTA MAHATA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have formulated any legisla-

tion to confer natural citizenship on the refugees from erstwhile East Pakistan; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) Grant of citizenship is governed by the Citizenship Act, 1955 and the rules made thereunder. There is thus no proposal for formulation of any fresh legislation on the subject.

Persons arrested on Foreign Nationals Agitation

456. SHRI CHITTA MAHATA: Will the Minister of HOME AFFAIRS be pleased to state the number of persons who have so far been arrested in connection with the foreign national's agitation in the country particularly in Assam and Manipur and the action Government have taken for their release?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): Information is being collected and will be placed on the Table of the House.

Scheme for Special Assistance to Scheduled Castes

457. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a scheme for special assistance for the Scheduled Castes has been evolved by the Centre costing nearly Rs. 100 crores; and

(b) what special measures are proposed to be taken to see that full benefits of the scheme reach the beneficiaries promptly?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) Special Central Assistance for Scheduled Castes has been approved by Government of India. The provision for 1980-81 is Rs. 100

crores. State Governments have already been asked to prepare Special Component Plans for the Scheduled Castes. In order that the benefits reach the beneficiaries, the quantum of Special Central Assistance to the States will be related to the Special Component Plans prepared by them; in particular the State's efforts and performance, will be taken into account while giving them the special assistance. The States have also specially been asked to formulate and implement programmes with the focus on the Scheduled Caste families: their identification, their developmental needs, the preferences of the identified beneficiaries, the location specificity of each scheme/programme and a co-ordinated and composite approach, ensuring all necessary linkages.

सिमेंट के उत्पादन में कमी

458. श्री कमला मिश्र मधुकर : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्ष के पिछले दस महीनों के दौरान सिमेंट का उत्पादन 29 प्रतिशत तक हो गया है ;

(ख) यदि हाँ, तो इसके क्या कारण हैं ;

(ग) क्या सरकार ने इस में हो रही कमी को रोकने के लिए कोई उपाय किये हैं; और

(घ) उक्त कमी दूर करने की दृष्टि से सरकार ने किन-किन देशों से सिमेंट का आयात करने का निर्णय किया है और इस बारे में कितनी प्रगति हुई है ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानना) :

(क) पिछले 10 महीनों जून, 1979 से मार्च, 1980 की अवधि में पिछले वर्ष की उतावली अवधि अथवा जून, 1978 से मार्च, 1979 के दौरान उत्पादन में 4.42 प्रतिशत की गिरावट आई है ।

(ख) सिमेंट के उत्पादन में गिरावट आने के मुख्य कारण विभिन्न राज्य सरकारों द्वारा लगाई गई बिजली की कटौतियाँ तथा सिमेंट कारखानों को कोयला का कम संभरण करना रहे हैं ।

(ग) सिमेंट उद्योग को कोयला एवं बिजली की उपलब्धता में सुधार करने के लिये प्रयास किए जा रहे हैं ।

(घ) विगत वर्षों में, जिन प्रमुख राज्यों से सिमेंट का आयात किया गया व यह है: दक्षिण कोरिया, उत्तर कोरिया, कम्बोडिया, वियतनाम, जापान, इण्डोनेशिया, फिलीपाइन्स, तथा ब्रिटेन। पिछले तीन वर्षों के दौरान किया गया आयात निम्न प्रकार है :

1977-78	3.12 लाख मी० टन
1978-79	16.55 लाख मी० टन
1979-80	15.47 लाख मी० टन

Recognition to All India State Government Employees Federation

459. SHRI AJOY BISWAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the All India State Government Employees Federation has applied for recognition of the body by the Central Government;

(b) if so, what step has been taken so far to grant recognition; and

(c) when Government propose to give recognition to the All India State Government Employees Federation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No application for recognition has been received from the All India State Government Employees Federation. The Central Government is not concerned with the recognition of any Association or Federation etc. formed by the employees of State Governments.

(b) and (c) Do not arise.

Enquiry in the service conditions of I.B.

460. SHRI A. NEELALOHITHA-DASAN: Will the Minister of HOME AFFAIRS be pleased to state whether Government are aware that the Association of employees of Intelligence Bureau which consists of 75 per cent of the staff has demanded an enquiry into the service conditions of the staff in the Intelligence Bureau?